


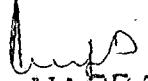
In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TAMP-No. 254/02

N.R. Choudhary

Versus

UOI

Date of Order	Orders
<u>30/5/02</u>	<p>Mr. P.P. Mathur, Counsel for applicant</p> <p>Learned Counsel for the applicant seeks to withdraw the OA. Allowed. The OA is disposed of as such.</p> <p> (J.K. KAUSHIK) JUDICIAL MEMBER</p> <p> P. NAGRATH ADMINISTRATIVE MEMBER</p> <hr/> <p>copy sent to 254/02 note <u>1577</u> date <u>5/6/02</u></p>